

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New)
CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

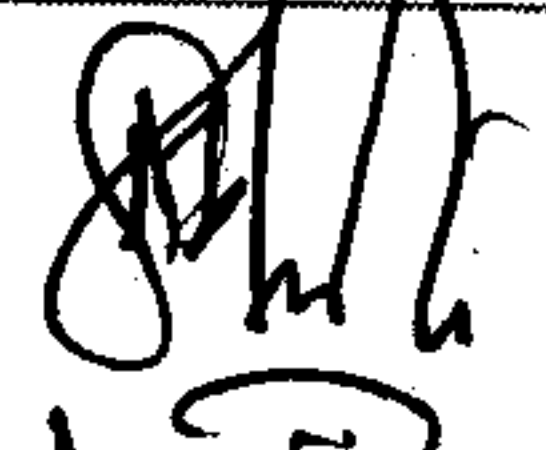
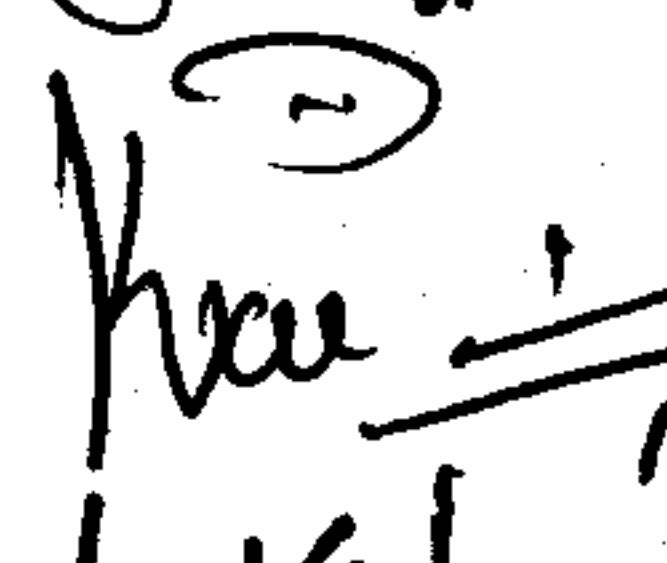

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the
Companies Act, 1956


| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | Amalpushp Shrotri | Advocate | Res. No. 2 |  |
| 2. | Kunal P Vaishnav | Advocate | Petitioner |  |
| 3. | Vivek H. Shah | Advocate | Petitioner |  |

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shrotri present for Respondent No. 2. None present for other Respondents.

Orders in IA 19/2016 ,20/2016 ,21/2016 ,22/2016 pending.

List the Main TP on 19.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of May, 2017.